

CENTRAL ADMINISTRATIVE TRIBUNAL

(O.A.no.651 of 1997) CALCUTTA BENCH

M.A.No 371 of 1997(UNLISTED)

Date of order : 12.9.97.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

SMT. KALYANI CHAKRAVORTY

-Vs-

UNION OF INDIA & ORS.

For the applicant(s) : Mr. B.C. Sinha, counsel.

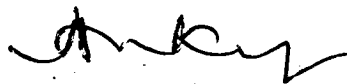
For the respondents : Mr. P.K. Arefa, counsel

O R D E R

This M.A., arising out of O.A.no.651 of 1997, has been filed as an unlisted motion to-day, with the prayer for preponment of the date.

Hearing the ld.counsel for both the parties, we decide to propene the date on 25.9.97 which was earlier fixed for hearing on 5.11.97.

The M.A. is accordingly disposed of.



(M.S. Mukherjee)
Member(A)



(A.K. Chatterjee)
Vice-Chairman.